

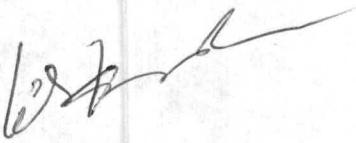
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O.A. No.194 of 2003

ORDER DATED 20th NOVEMBER, 2007

Coram:
DR. K.B.S. RAJAN, MEMBER(J)

Since none had appeared for the Applicant when the matter was called in its turn, I granted a pass over. None also appeared for the applicant on second call.

This OA was filed as early as on 31st January, 2003, for a direction to the respondents to dispose of Annexure A-5 to A-8 representations regarding promotion of the applicant on ad hoc basis to the post of Station Master till he is permanently promoted. On 07-07-2003, on a request on behalf of the counsel for the applicant, the case was adjourned with the remarks, "Put up when moved." Till today no motion was made. Taking into account the fact that the prayer was limited to the extent of direction for disposal of the representation for ad hoc promotion, and the circumstance that for four years the case was not prosecuted, it is felt that the applicant is not interested, the OA deserves dismissal for non prosecution. Hence, the OA is dismissed for default and for non prosecution.


DR. K.B.S. RAJAN, MEMBER (JUDICIAL)

Or d/s. 20.11.07

Copies sent to
D/o M/s
B/s
29/11/07